

Government of Jammu and Kashmir
Transport Department, Civil Secretariat,
J&K, Jammu.

NOTIFICATION

Jammu, the 7th of April, 2025

S.O. 81 :- In exercise of the powers conferred by section 3 of the Jammu and Kashmir Motor Vehicles Taxation Act, 1957 and in continuation to notification SRO-492 dated: 01.08.2019, the Government hereby directs that all fresh non-transport vehicles using public roads in the Union Territory of Jammu and Kashmir, the manufacturers whereof having an authorized dealership/sale point in the Union territory of Jammu & Kashmir, but purchased from outside Jammu & Kashmir shall be levied additional 3% MV/Road/Token tax over and above 9% vehicle tax normally charged on the sale price of vehicles at the time of their sale within the Union Territory of Jammu & Kashmir w.e.f 01.04.2025.

By order of the Government of Jammu & Kashmir.

Sd/-
(Niraj Kumar)IAS
Secretary to the Government,
Transport Department

No. TRPT-ACCT0MVT/4/2023-10 (7374587)

Dated: 07-04.2025

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
7. All Commissioner/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Divisional Commissioner, Kashmir/Jammu.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Chairperson, J&K Special Tribunal.
12. Managing Director, JKRTC.
13. Transport Commissioner, J&K.
14. Chief Executive Officer (Smart City Limited) Jammu/Kashmir.
15. All Head of the Department/Managing Directors/ Secretary, Advisory Boards.
16. All Deputy Commissioners.
17. Director Estates, Kashmir/Jammu.

18. Director, Archives, Archaeology and Museums, J&K.
19. Director, Information, J&K.
20. Director, State Motor Garages Department.
21. OSD to Hon'ble Minister, (I/C Transport).
22. Pvt. Secretary to all the Hon'ble Ministers.
23. Pvt. Secretary to Chief Secretary.
24. Pvt. Secretary to Secretary to the Government, Transport Department.
25. General Manager, Government Press, Jammu/Srinagar.
26. Government Order/Stock file.
27. I/C Website, Transport Department.



(Raman Sharma)JKAS
Deputy Secretary to the Government,
Transport Department.